

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 529 of 1996

Monday this the 10th day of June, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. L.Stephen, Khalasi,
Office of the Inspector of Works,
Southern Railway, residing at Quilon
No.51, Slum Colony, Moothakkara,
Quilon-13.
2. J.Vijayan Pillai, Colony Gangman,
Office of the Inspector of Works,
Southern Railway, residing at Quilon
Cheppallil Veedu, Naduvathusseri,
Thekkumpakam, Chavara South,
Quilon Dist.
3. A.Shahul Hameed, Colony Gangman,
Office of the Inspector of Works,
Southern Railway, residing at Quilon
Chenathuvila, Karalimukku,
Kanatharkunnam, Quilon District. Applicants

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. Union of India through the General Manager,
Southern Railway, Headquarters Office,
Park Town PO, Madras.3.
2. The Divisional Railway Manager,
Southern Railway, Trivandrum Divn.
Trivandrum-14.
3. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division, Trivandrum.14.
4. Assistant Engineer,
Office of the Assistant Engineer,
Southern Railway, Trivandrum.
5. The Chief Personnel Officer,
Southern Railway,
Headquarters Office, Madras.3. Respondents

The application having been heard on 10.6.1996, the
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

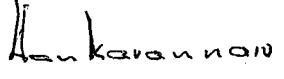
Applicants seek preponement of their dates of regularisation. For this purpose they have made A-3 representation and that is pending consideration before 5th respondent Chief Personnel Officer. The said respondent will consider the representation on merits and pass a speaking order thereon within four months from today.

2. Applicants will forward a copy of the Original Application and a copy of this order to 5th respondent Chief Personnel Officer for necessary action.

3. Original Application is disposed of with the aforesaid directions. No costs.

Dated the 10th day of June, 1996.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexure

Annexure A3: A true copy of the representation dt. 31.3.95 submitted by the applicants to the 5th respondent.